

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (CrI) No(s).4697/2008

HARENDRA NATH CHAKRABORTY

Petitioner(s)

VERSUS

STATE OF WEST BENGAL

Respondent(s)

Date: 15/09/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Rauf Rahim,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Fresh notice by registered post A.D. Dasti service in addition is allowed as
prayed for.

List the matter on 19.11.2008.

(S.G.SHAH)
Registrar